

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 313
TO BE ANSWERED ON 19.07.2018

ROAD CONSTRUCTION UNDER PMGSY

313. SHRI PRALHAD JOSHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the length of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years in Kilometers, State/UT-wise;
- (b) whether the Government has any mechanism to monitor the progress and quality of road construction under PMGSY; and
- (c) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : The length of roads constructed (in Kilometer) under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years State/UT-wise and year-wise is given in Annexure.

(b)& (c): The progress of implementation of rural roads under PMGSY is regularly reviewed during Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (Disha) headed by a Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings are also held by Secretary/ Additional Secretary, Ministry of Rural Development with Chief Secretaries of the States.

In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

Ministry has also launched “Meri Sadak” Mobile App for Citizen Feed Back System for PMGSY roads on 20th July, 2015 for citizens to enable them to submit their feedback related to slow pace, abandoned works, poor quality of works of PMGSY roads by way of capturing roads/bridges photographs. The Nodal Officers are required to provide an interim reply to the citizen within 7 days from the receipt of the feedbacks. A final Action Taken Report is required to be submitted to the citizen within a period of 60 days.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No 313 for 19.7.2018

#	States (s)	2013-14	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	118.91	540.72	972.73	733.55	154.06
2	Arunachal Pradesh	634.91	7.00	306.14	1360.51	1132.02
3	Assam	1858.81	1276.94	989.48	929.52	1618.63
4	Bihar	5479.78	4075.06	3445.51	6601.62	5226.69
5	Chhattisgarh	1256.25	2843.58	2041.40	1019.57	1901.49
6	Goa	0.00	0.00	0.00	0.00	0.00
7	Gujarat	968.13	2834.86	693.87	211.88	50.31
8	Haryana	16.05	360.49	549.18	62.85	38.28
9	Himachal Pradesh	479.06	707.38	658.64	1429.27	1772.53
10	Jammu & Kashmir	866.22	858.83	789.86	1785.16	1804.54
11	Jharkhand	876.80	1811.51	1281.22	3119.52	4525.12
12	Karnataka	205.16	470.08	999.51	897.09	58.98
13	Kerala	188.25	266.16	393.90	314.33	373.64
14	Madhya Pradesh	2652.04	4847.83	4984.02	5081.97	5222.45
15	Maharashtra	778.88	528.91	890.71	2000.70	569.76
16	Manipur	428.51	301.68	364.55	1485.85	731.20
17	Meghalaya	43.99	30.72	150.96	368.87	150.33
18	Mizoram	254.45	37.14	117.32	298.08	237.13
19	Nagaland	97.20	198.30	93.50	395.00	85.00
20	Odisha	1838.58	4181.61	3894.04	5796.93	7175.77
21	Punjab	784.66	556.17	728.21	586.53	851.75
22	Rajasthan	2291.15	3412.16	2175.37	3110.10	3260.98
23	Sikkim	179.59	165.25	390.77	247.42	419.16
24	Tamil Nadu	796.28	1629.96	590.17	883.19	1611.76
25	Tripura	284.25	239.21	357.33	405.62	313.14
26	Uttar Pradesh	770.48	2985.65	3406.93	3,095.25	4106.46
27	Uttarakhand	478.21	478.04	1025.29	1,989.32	1839.11
28	West Bengal	2548.38	2215.16	2466.15	2825.53	3213.11
29	Telangana	182.49	200.64	397.25	408.64	302.93
Grand Total		27,357.47	38061.01	35154.00	47447.00	48746.31
Union Territories						
30	A & N Islands	0	0	0.00	0.00	0.00
31	Dadra & Nagar Haveli	0	0	0.00	0.00	0.00
32	Daman & Diu	0	0	0.00	0.00	0.00
33	Delhi	0	0	0.00	0.00	0.00
34	Lakshadweep	0	0	0.00	0.00	0.00
35	Pondicherry	0	0	0.00	0.00	0.00
Total (UTs)		0.00	0.00	0.00	0.00	0.00
Grand total		27,357.47	38061.01	35154.00	47447.00	48746.31